



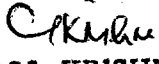


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

3

OA/TA/MP No. 506/97199

Kishan Lal Versus V. P. S. & P. S.

Date of Order	Orders
21-11-97	<p>Mr. Shiv Kumar, Counsel for the applicant</p> <p>The learned counsel for the applicant seeks adjournment as he wants to amend the OA suitably.</p> <p>may be listed for admission on 16-1-98.</p> <p align="center">  (Ratan Prakash) Judicial Member </p> <p align="center">  (O. P. SHARMA) Administrative Member </p>
<u>16-1-98</u>	<p>Mr. Shiv Kumar, Counsel for the applicant.</p> <p>D. B. not formed today. 2-2-98 for admission Be listed before D. B. on.....</p> <p align="center">  Dy. Registrar C.A.T. Jaipur Bench </p>
22-98	<p>Mr. Shiv Kumar, Counsel for the applicant</p> <p>Heard.</p> <p>The learned counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh OA. Permission to withdraw the OA is granted. The OA is dismissed as withdrawn. The applicant shall be at liberty to file a fresh application subject to just exceptions.</p> <p align="center">  (O. P. SHARMA) Administrative Member </p> <p align="center">  (GOPAL KRISHNA) Vice Chairman (J) </p>

Received Copy
for Shiv Kumar
21/11/97
5/12/98

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CA - 13-2-98